Suppl. Cause List No. 1 Sr. No. 03

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 16/2020 EMG-CrlM No. 16/2020

Rajesh KumarApplicant

Through:- Mr. Rahul Pant, Advocate with Mr. Prem Sadotra, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

EMG-CrlM No. 16/2020:

Application is allowed. The needful be done by the petitioner within a period of ten days on the resumption of the normal court working.

EMG-Bail Appl. No. 16/2020:

Issue notice to the non-applicant.

Mr. Amit Gupta, learned Additional Advocate General has been directed to accept notice on behalf of the non-applicant. He shall file objections by the next date.

List on 28.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 18.05.2020 Pawan Chopra